

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

Appeal No. 1 of 2025

MIOT Hospitals Private Limited,
Represented by its Authorised Signatory,
No.4/112, Mount Poonmallee Road,
Manapakkam, Chennai – 600 089.

...Appellant

-Vs-

Tamil Nadu Pollution Control Board,
Represented by its Chairman,
No.76, Mount Salai, Guindy,
Chennai – 600 032.

...Respondent

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**Filed by
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

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Represented by its Authorised Signatory,
No.4/112, Mount Poonmallee Road,
Manapakkam, Chennai – 600 089.

...Appellant

-Vs-

Tamil Nadu Pollution Control Board,
Represented by its Chairman,
No.76, Mount Salai, Guindy,
Chennai – 600 032.

...Respondent

**REPORT FILED ON BEHALF OF THE FIRST RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.**

I, S. Malarvizhi, D/o. Thiru. Subburam, aged about 58 years, having my office at No.76, Mount Salai, Guindy, Chennai-600032, do hereby solemnly affirm and sincerely state as follows:

1. I submit that I am working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this report on behalf of the First respondent - Tamil Nadu Pollution Control Board and I am well acquainted with the facts of the case as per records available at our office.
2. It is respectfully submitted that the appellant has filed with the following prayer before Hon'ble Tribunal:

“Set aside the Impugned Directions dated 18.12.2024 issued by the Respondent and

“Pass any such other or further orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case”.

3. It is respectfully submitted that a Complaint was received from the Tambaram Municipal Corporation-Zone II, Chennai to the O/o. DEE, TNPCB, Maraimalai Nagar through telephonic message regarding the illegal disposal / dumping of hospital general waste mixed with Bio Medical Waste along the Pallavaram radial road adjacent to Pallavaram Lake (Periya Eri) on 24.09.2024. Based on

S. Malarvizhi
04/10/2025
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

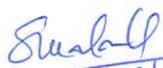
the complaint, the said complaint site was inspected by the officials of the O/o. DEE, TNPCB, Maraimalai Nagar on 24.09.2024 forenoon and the following were observed:

- a. Huge quantity of hospital general waste mixed with Bio Medical Waste were dumped in three different places such as 1) Along the Pallavaram radial road adjacent to Pallavaram Lake (Periya Eri), 2) Inside the Pallavaram Lake (Periya Eri), 3) Along the Pallavaram radial road opposite to Saravana Selvarathinam commercial building.
- b. The Common Biomedical Waste Disposal Facility of M/s. G.J Multiclave (India) Pvt Ltd., S.F. No.245 & 247, Thenmelpakkam Village, Chengalpattu Taluk, Chengalpattu District was instructed to remove all the Bio Medical Waste (BMW) mixed with the hospital general waste from the complaint site and to dispose the same to their bio-medical waste treatment facility for processing.
- c. In the complaint site hospital records, hospital prescription sheets, letter head, bio medical waste, hospital domestic waste and other details of the following hospitals were found in the illegally dumped waste.
 - i. M/s. MIOT International Hospital, No. 4/112, Mount Nagar, Poonamallee Road, Sathya Manapakkam, Chennai-600 089.
 - ii. M/s Gem Hospital, MDR452, Gandhi Nagar, Thiruvengadam Nagar, Perungudi, Chennai-600 096.
- d. M/s. G.J Multiclave (India) Pvt Ltd, S.F. No.245 & 247, Thenmelpakkam Village, Chengalpattu Taluk, Chengalpattu District has collected 700 kgs of Bio Medical Waste (M/s. MIOT International Hospital, Chennai (200 kgs) and M/s. Gem Hospital, Chennai (500 kgs) - BMW facility receipt enclosed) from the illegally dumped hospital general waste mixed with the Bio Medical waste.
- e. The unit M/s. MIOT Hospitals Private Limited at S.F. No.80/1A2, 80/2 of Ramapuram village, and 3/1A, 3/1B, 3/1C & 2/2 of


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Manappakkam village, Alandur Taluk, Chennai District was issued with renewal of consent of the Board under Water (P&CP) Act, 1974 as amended & Air (P&CP) Act, 1981 as amended vide Proc. dated 28/04/2023 valid up to 31/03/2025 and the HCF was issued with Authorization under BMW Management Rules, 2016 vide Proc. dated 03/09/2023 valid up to 31/03/2025 for handling of the Yellow Waste 920 Kg/day, Red Waste 1000 Kg/day, White (Sharps) 80 Kg/day and Blue 140 Kg/day and also to generate, collect and store the Bio Medical Waste and Solid Waste separately and disposes the Bio Medical Waste to M/s. G.J Multiclave India Pvt Ltd., and Solid Waste to the waste recycling unit.

4. It is respectfully submitted that News was flashed in the daily newspaper- Dinamalar dated 25.09.2024 & The Hindu tamil dated 25.09.2024 regarding illegal dumping of hospital waste mixed with bio medical waste along the Pallavaram radial road adjacent to Pallavaram lake.
5. It is respectfully submitted that the Health Care facilities (M/s. MIOT International Hospital, Manapakkam, Chennai & M/s. Gem Hospital, Perungudi, Chennai) falls within the Jurisdiction of the O/o. DEE, TNPCB, Chennai South and above said details were communicated to O/o. DEE, TNPCB, Chennai South vide DEE, TNPCB, MM Nagar Letter dated: 25.09.2024 to take necessary action under the Environmental Protection Act, 1986 and as per the Bio Medical Waste Management (BMWM) Rules, 2016.
6. It is respectfully submitted that the unit of M/s. MIOT Hospitals Private Limited, S.F. No.80/1A2, 80/2 of Ramapuram village and 3/1A, 3/1B, 3/1C & 2/2 of Manappakkam village, Alandur Taluk, Chennai District and M/s. GEM Hospital and Research Centre Pvt Ltd , S.F.No. 227/2C2A & 228/2A2, Perungudi Village, Sholinganallur Taluk and Chennai District were inspected by the Officials of the O/o. DEE, TNPCB, Chennai South on 24.09.2024 and Show Cause Notice were issued to the units of M/s. GEM Hospital and Research Centre Pvt Ltd & M/s. MIOT Hospital Private Limited under Section 25 of the Water (Prevention and


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Control of Pollution) Act 1974, and Section 21 of the Air (Prevention and Control of Pollution) Act 1981 vide Proceeding dated: 25.09.2024.

7. It is respectfully submitted that, the unit M/s. MIOT Hospitals Private Limited and M/s. GEM Hospital and Research Centre Pvt Ltd has furnished its reply to the Show Cause Notice vide letter dated 27.09.2024 & 26.09.2024 (Copy Enclosed) and the said replies were not satisfactory.
8. It is respectfully submitted that it was ascertained that earlier due to improper handling and non-segregation of Bio Medical Waste and Solid waste by the unit authorities, the Bio Medical Waste might have got mixed up with the general solid waste and disposed to the general solid waste vendor M/s. Ashok Waste Paper Mart. Later, the said general solid waste vendor M/s. Ashok Waste Paper Mart has vacated his rented solid waste storage yard without clearing the waste dumped for years together and the present owner of the premises has cleared the said general solid waste storage yard with unauthorized vendor which has resulted in the dumping of about 200 kgs and 500 kgs of general solid waste mixed biomedical waste in the Public Place (along the Pallavaram Radial Road adjacent to Pallavaram Periya Eri) that pertains to the health care facilities of M/s. MIOT Hospitals Private Limited & M/s. Gem Hospital and Research Centre Pvt Ltd, Chennai District respectively.
9. It is respectfully submitted that the Biomedical Waste (Management & Handling) Rules, 1998, was notified under the provisions of section 6, 8 and 25 of the Environment (Protection) Act, 1986. Further, the Ministry of Environment, Forest and Climate Change, Government of India has notified the Bio Medical Waste Management Rules, 2016 in super session of the Bio Medical Waste Management and Handling Rules, 1998 on 28th March 2016. Whereas, duties of the Occupier (Health care facilities) as per Bio-Medical Waste Management Rules, 2016 are as follows:
 - i) 4 (a) - take all necessary steps to ensure that bio-medical waste is handled without any adverse effect to human health and the environment and in accordance with these rules;
 - ii) 4 (b) - make a provision within the premises for a safe, ventilated and secured location for storage of segregated biomedical waste in colored bags or containers in the manner as specified in Schedule I,

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09/04/2025

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to ensure that there shall be no secondary handling, pilferage of recyclables or inadvertent scattering or spillage by animals and the bio-medical waste from such place or premises shall be directly transported in the manner as prescribed in these rules to the common bio-medical waste treatment facility or for the appropriate treatment and disposal, as the case may be, in the manner as prescribed in Schedule I;

- iii) 4 (e)- dispose of solid waste other than bio-medical waste in accordance with the provisions of respective waste management rules made under the relevant laws and amended from time to time;
- iv) 4 (f)- not to give treated bio-medical waste with municipal solid waste;
- v) 7 (2) - the occupier of the HCF has to hand over the segregated biomedical waste as per the Schedule-I to common bio-medical waste treatment facility for treatment, processing and final disposal.
- vi) 8 (1) - No untreated bio-medical waste shall be mixed with other wastes.
- vii) 8 (2) - The bio-medical waste shall be segregated into containers or bags at the point of generation in accordance with Schedule I prior to its storage, transportation, treatment and disposal.

10. It is respectfully submitted that the District Environmental Engineer, TNPCB, Maraimalai Nagar vide letter dated 25.09.2024 has informed that in the complaint site, Hospital records, Hospital prescription sheets, Letter head, Bio Medical Waste, hospital domestic waste and other details of the hospital M/s. MIOT Hospitals Private Limited & M/s. Gem Hospital and Research Centre Pvt Ltd., were found in the illegally dumped waste.

11. It is respectfully submitted that the Healthcare Facilities (M/s. MIOT Hospitals Private Limited & M/s. Gem Hospital and Research Centre Pvt Ltd) are fit for taking cognizance of non-compliance and fit for levying Environmental Compensation on the following cases as per CPCB guideline:

- i) Improper Segregation of generated biomedical waste as per color coded system prescribed under BMWM Rules, 2016.

Sivalakshmi
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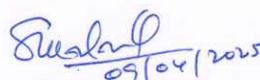
ii) Non-compliance of other responsibilities as stipulated for Healthcare Facilities under BMWM Rules, 2016.

12. It is respectfully submitted that as per the recommendations of DEE, Chennai South, vide proceeding dated 15.10.2024 & 17.10.2024, direction under section 5 of the Environment (Protection) Act, 1986 was issued to the units of M/s. MIOT Hospitals Private Limited & M/s. Gem Hospital and Research Centre Pvt Ltd respectively for the non-compliance of Biomedical Waste Management Rules, 2016 and conditions stipulated in the consent order for strict compliance within a month time.

13. It is respectfully submitted that as per the G.O (Ms) No.77 dated 28.10.2020, Environmental Compensation (based on number of days of violations) of Rs.55,25,625/- to M/s. MIOT Hospitals Private Limited & Rs.28,78,750 to M/s. Gem Hospital and Research Centre Pvt Ltd., were assessed by the Board and Show Cause Notice were issued to the facilities vide Board Proc. dated 15.10.2024 & 17.10.2024 respectively under section 5 of the Environment (Protection) Act, 1986 for the non-compliance of the provisions of the Bio Medical Waste Management Rules, 2016.

14. It is respectfully submitted that the unit of M/s. MIOT Hospitals Private Limited & M/s. GEM Hospital and Research Centre Pvt Ltd have submitted their reply letter received on 05.11.2024 & 25.10.2024 respectively for the direction issued under section 5 of Environment (Protection) Act, 1986 as amended and Show Cause Notice issued.

15. It is respectfully submitted that considering the non-compliances with BMWM Rules 2016, as assessed for the period from 01.08.2023 to 24.09.2024 to M/s. MIOT Hospitals Private Limited & the period from 01.11.2023 to 24.09.2024 to M/s. Gem Hospital and Research Centre Pvt Ltd., Board has issued direction under Section 5 of the Environment (Protection) Act, 1986 vide Board Proceeding dated 18.12.2024 for the strict compliance along with remittance of the Environmental


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Compensation of Rs.55,25,625/- & Rs.28,78,750/- by the above units respectively within thirty days time.

16. It is respectfully submitted that subsequently, the unit of M/s. MIOT Hospitals Private Limited have submitted their reply to the Board office vide their letter dated 08.01.2025.

17. It is respectfully submitted that meanwhile, the unit of M/s. MIOT Hospitals Private Limited, No.4/112, Mount Poonmallee Road, Manapakkam, Chennai has filed this appeal before the Hon'ble NGT(SZ) against the directions issued vide Board Proc. dated 18.12.2024 (i.e. direction proceeding for levying environmental compensation). On, 10.01.2025 the Hon'ble NGT (SZ), Chennai admitted and granted stay in this Appeal which are as follows;

“There will be an order of interim stay of the impugned order dated 18.12.2024 on condition that the appellant herein shall deposit 50% of the environmental compensation levied in favour of the Tamil Nadu Pollution Control Board within a period of 4 (Four) weeks, failing which, the stay granted will be automatically vacated without further reference to this Tribunal.”

18. It is respectfully submitted that to comply the above order dated 10.01.2025, the appellant had deposited an amount of Rs.27,62,813 (Rupees Twenty Seven Lakhs Sixty Two Thousand Eight Hundred and Thirteen only) in favour of “TNPCB-Environmental Compensation Fund” payable at Chennai to the Board office through a Demand Draft DD No. 505939 dated 27.01.2025 (Copy of DD is enclosed).

19. Further, it is respectfully submitted that on 03.10.2024, O.A No.274 of 2024 was registered as a Suo Motu by the Hon'ble NGT(SZ), Chennai based on the news item published in ‘Dinamalar’, Chennai Edition dated 25.09.2024 titled, “Dumping of 5 tons of medical waste in Pallavaram Eri”. On 13.12.2024, the Hon'ble Tribunal passed an order which are as follows:


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“Let the TNPCB proceed with the enquiry after affording an opportunity for a personal hearing, bring it to a logical conclusion and file a report before the date of next hearing”.

20. It is respectfully submitted that based on the above order, personal hearing was conducted with the concerned unit authorities of M/s. MIOT Hospitals Private Limited on 12.03.2025 and apart from other things, the following instructions were issued to the HCF

- The Officials of the O/o DEE, TNPCB, Chennai (South) stated that a barcoded yellow bag was found at the complaint site and the barcodes reads that it belongs to M/s. MIOT Hospitals Pvt. Ltd., Chennai.
- As per BMWM Rules, 2016, it is the duty of the waste generator/Occupier to take all necessary steps to ensure that bio-medical waste is handled without any adverse effect to human health and the environment. Therefore, it is the responsibility of the HCF to dispose the wastes generated and hence **the HCF is bound to remit the remaining 50% of the EC levied for the non-compliances.**
- To provide periodical training to the lower-level staff on segregation of BMW in colour coded bags in accordance with the BMWM Rules, 2016.
- To keep a check on the vendors collecting the general solid waste and food waste by monitoring their performance from collection to disposal of wastes.
- To maintain a register for accountability on number of barcoded bags issued to the HCF by the CBMWTF and number of bags collected back by the CBMWTF.
- The BMWM Committee shall conduct regular meetings for monitoring the BMWM in the hospital.
- To comply with all the duties of the occupiers as stated in the BMWM Rules, 2016.

Suekanti
09/04/2025

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
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Therefore, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

S. Malarvizhi
09/04/2025

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
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VERIFICATION

I, S.Malarvizhi, D/o. Thiru. Subburam, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

S. Malarvizhi
09/04/2025

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

Government of Tamil Nadu
Bio Medical Waste Management
COLLECTION RECEIPT

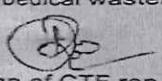
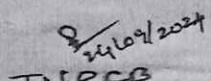
No. 23707
 Name of the CFT : **GJ MULTICLAVE (INDIA) PVT. LTD.**
 Address of the CFT : New No. 37, Old No. 20, Teachers Colony,
 Kamarajar Avenue, Adyar, Chennai - 600 020

Name of the Hospital : TNPCC / GETH HOSPITAL
 District : ZAMIN PALAYANDURAM DISTRICT
 Date : 24/09/24
 Vehicle No : 8947

Time in : _____ Time out : _____

Description	No. of Bags	Weight in Kgs / gms
Red	-	-
Yellow	-	500.000 KG
White / Sharp Containers	-	-
Blue	-	-
Total Bags / Kgs	-	500.000 KG

Copy to be handed over to the hospital person handing over the bio medical waster

 Sign of CTF rep
 24/09/2024
TNPCC Sign of Hosp. person incharge

Government of Tamil Nadu
Bio Medical Waste Management
COLLECTION RECEIPT

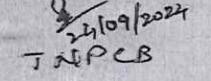
No. 23708
 Name of the CFT : **GJ MULTICLAVE (INDIA) PVT. LTD.**
 Address of the CFT : New No. 37, Old No. 20, Teachers Colony,
 Kamarajar Avenue, Adyar, Chennai - 600 020

Name of the Hospital : TNPCC / MIOT HOSPITAL
 District : ZAMIN PALAYANDURAM DISTRICT
 Date : 24/09/24
 Vehicle No : 8947

Time in : _____ Time out : _____

Description	No. of Bags	Weight in Kgs / gms
Red	-	-
Yellow	-	200.000 KG
White / Sharp Containers	-	-
Blue	-	-
Total Bags / Kgs	-	200.000 KG

Copy to be handed over to the hospital person handing over the bio medical waster

 Sign of CTF rep
 24/09/2024
TNPCC Sign of Hosp. person incharge

27.09.2024

MIOT/TNPCB/DEE/Reply / Lr.No.2.



To,

THE DISTRICT ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
CHENNAI SOUTH – VELACHERRY
NO 14, FIRST FLOOR, 2ND MAIN ROAD,
JAGANNATHAPURAM, RAJALAKSHMI NAGAR
CHENNAI-42

Respected Sir,

GREETINGS FROM MIOT HOSPITALS!

Sub: Reply to Show Cause Notice Under the Water (Prevention and Control of Pollution) Act 1974
Ref: Proceedings No.DEE/TNPCB/CHS/F.2353/RL/W/2024 dated 25/09/2024

We are in receipt of your show cause notice dated 25-09-2024 received from the District Environmental Engineer, Chennai South-Velacherry regarding the dumping of Bio Medical Waste along with general solid waste on the radial road near Pallavaram lake. Sir, we completely deny your allegation that Bio Medical Waste from Health Care facility of M/s. MIOT HOSPITALS PRIVATE LIMITED was dumped at Public place.

We would like to bring to inform you that on 24-09-2024 we received a phone call from the Tambaram Corporation Sanitary Officer Mr.Marimuthu Ph.No.8608398902 around 07.45 am informing that hospital wastes are dumped near pallavaram lake. Immediately we rushed to the spot by 08.45 am and observed that there were only General Waste Covers in Green Color which includes wet & half decomposed general waste of multiple hospitals, clinics, nursing home and small consulting chambers of doctors were there along with soil. There were only 2 plain letter heads of MIOT Hospitals, patient scrapped OPD doctor notes, welcome kit paper bag were found and few other paper present. There was No BIO MEDICAL WASTE or Bio Medical Waste Cover of MIOT HOSPITALS PRESENT.

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We have enclosed the Photo Exhibit 1 - Waste dump only with General waste.

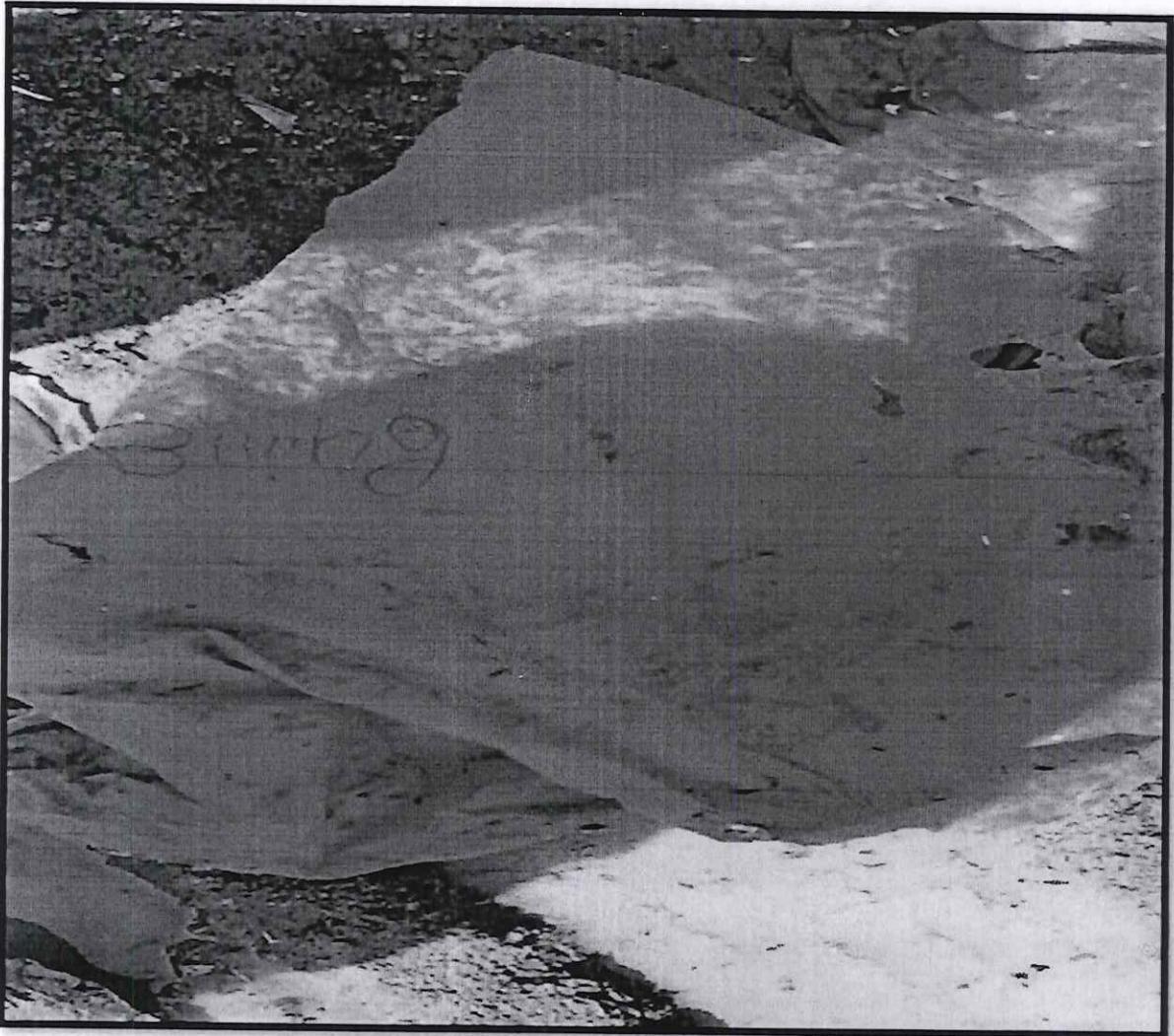




On examination we found the General wastes which are dumped are wet and papers have half decomposed. We were able to find only two green color general waste cover of our hospital as we have a practice of marking the cover location. Later on exploring we found the papers inside the general waste covers are disposed to our General waste vendor M/s. Ashok Paper Mart 1 year ago during December 2023, which can be seen from the dates of scrapped OPD Doctor Notes.

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Photo Exhibit 2 - Photo of Marked General Waste Cover (MIOT)



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Photo Exhibit 2.1 - Photo of Doctor OPD notes with date.

MIOT EMERGENCY CARE
10 57 10

OPD INITIAL ASSESS

MIOT International

Name : Mrs HEMA NIVEDA
Age/Gender : 47 Y 11 M 18 D / Female
MR.No : 267366 / Date : 05-05-2023

I have reviewed Mrs HEMA NIVEDA with X-rays.

Investigations Result
X-ray shows no obvious bony abnormality.

Impression: DEQUERVAIN'S
Extending tenosynovitis.

I have advised:
MRI left wrist

In mean time I have advised:
Physiotherapy
Ultrasonic massage. To WRIST & PAIN-FUL AREA.
Wrist brace
Ice pack application.

Medication Prescription Details.

Drug Name Generic Name	Dose	Route	Frequency			Relationship with meal	Duration
			Mor n	Noo n	Night		
TAB PARACETENOL	500m g	Oral	1	0	1	After food	SOS for pain

VOLINI GEL FOR LOCAL APPLICATION

Follow-up Advice: Review with MRI.

DR. UMESH KUMAR SINGH
Orthopaedic Surgeon
Department of Orthopedics and Trauma Surgery
Reg.No: 60035
Saranya Pandian

Reg No: 60035 LT MIOT
LT Umesh Kumar Singh
Department of Orthopedics & Trauma Surgery

MIOT Hospitals Private Limited: 4/112 Mount Poonamallee Road, Manapakkam, Chennai - 600 089, India Tel: +91 44 4200 2288
Email: chief@miotinternational.com | www.miotinternational.com | GSTIN: 33AAACM2162N1ZJ | CIN No: U85110TN1994PTC026797

Further we found that there were only 3 yellow Bar coded cover and blue bio medical bar code cover of another Hospital present inside the lake area with M/s.G.J Multiclave Bar code sticker and on inspection there were no Bio Medical Waste inside. We would like to inform you that we are not using blue color bar coded cover at our Hospital from 2022 onwards instead we are using blue color plastic containers with barcode distributed by M/s.G.J Multiclave photo enclosed.

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Photo Exhibit 3 – General Waste dump along with Bio Medical Waste Cover



Photo Exhibit 3.1 – General Waste dump along with Bio Medical Waste Cover with Barcode



Photo Exhibit 4 Blue Container used instead of Blue Cover at MIOT Hospitals



We were shock and surprised by hearing the allegation made on us by the Tambaram corporation that Bio Medical Waste are dumped in the open area of Pallavaram. MIOT International is a quaternary care hospital providing health care services for more than two decades. MIOT is a world renowned hospital founded by its Chief & Mentor Prof. Dr. P.V.A Mohandas in 1999 with the guiding principle of "putting the patients first". The Hospital started as a 70 bed Hospital and have grown into Multi-specialty Medical Centre offering quaternary care across 64 specialties and "Pioneered in Trauma Care Management" with dedicated Healthcare professionals. MIOT attracts International patients across 129 countries globally its team of experienced doctors, Medical staff and Healthcare professionals are ably led by our Managing Director Dr Prithvi Mohandas, whose unparalleled patient-centric approach has made us to deliver World Class Healthcare here at Chennai. We have been serving various State and Central Government institutions for more than two decades now. At MIOT we practice the Best Bio Medical Waste Handling procedures than any other Health care providers.

We would like to inform you that on further enquiry it is found that the General Waste vendor Mr. Ashok Kumar, residing at No 10/8, Valluvar street, Jones Road, Saidapet Chennai-600015, has vacated his rented dump yard without clearing the waste dumped for years together and the present owner of the premise has cleared the General Waste with unauthorized vendor which has been resulted in the dumping of Waste in the Public place and the same incident was informed to the District Environmental Engineer of Tamil Nadu Pollution Control Board and Assistant Engineer over mobile phone. We have also informed that the General Waste vendor Mr. Ashok Kumar was stopped by our Hospital due to Unprofessional Conduct in handling waste during the period of December 2023.

We would like to explain on the photographs enclosed in Show Cause notice as follows:

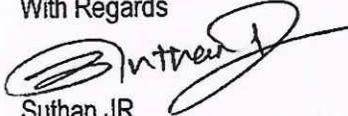
- 1st Photo - Bio Medical Waste Mixed with General Waste and dumped near Pallavaram lake
Explanation: We have enclosed the color photo of same showing only bags only.
- 2nd Photo. Color Coded bag of M/s MIOT Hospitals
Explanation: There is no MIOT HOSPITALS Bio Medical Waste bag present. BMW bags are with barcode consisting with Name of the Hospital.
- 3 & 4th Photo Letter head of the Unit M/s MIOT Hospital found in the area
Explanation: Disposed letter head and other paper with our hospital logo maximum 10 nos. which are Environmental friendly.
- 5th Photo Bio Medical Waste segregated from the site and receipt issued by CBMWTF
Explanation: We are not aware of such bill being generated and there is no bio medical waste of MIOT Hospital present.
- 6th Photo Bio Medical waste storage area at the unit premises.
Explanation: Our Bio Medical Waste site was inspected by TNPCB AE on 24th September 01.25 pm and during her visit M/s.G.J Multiclave our CBMWTF was weighing and loading the Bio Medical Waste inside the transport vehicle and she took photo of BMW bag pile photo and now we have received the same on the notice. Kindly clarify the presence of this photo in the notice and so that we can submit our explanation.

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Based on the above displayed pictures it is clear that there were no Bio Medical Waste dumped or belong to our Hospital it is only old and half decomposed General Waste of multiple Hospitals which was stored by M/s. Ashok Paper Mart during the period 2022-2023 and now disposed . As our letter heads are present, we have been shown responsible. It is a clear and false allegation made against us without proper investigation on the contents of the Green cover and with the presence of few countable Bio Medical Waste cover the Tambaram Corporation unknowingly stated that as Bio Medical Waste instead of General Waste. Asper the Show Cause Notice dated on 25.09.2024 with vide no. DEE/TNPCB/CHS/F.2353/RLW/2024, we have made clear explanation regarding the allegations which were made against us. We request you to kindly acknowledge the receipt of our explanation and if any further explanations required we can visit and provide our explanation in person.

Thank you

With Regards



Suthan JR
General Manager
Liaison & Public Relations
Mobile No.: 98416 15433



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27.09.2024

MIOT/TNPCB/DEE/Reply / Lr.No.1.



To,

THE DISTRICT ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
CHENNAI SOUTH - VELACHERRY
NO 14, FIRST FLOOR, 2ND MAIN ROAD,
JAGANNATHAPURAM, RAJALAKSHMI NAGAR
CHENNAI-42

Respected Sir,

GREETINGS FROM MIOT HOSPITALS!

Sub: Reply to Show Cause Notice Under the Air (Prevention and Control of Pollution) Act 1981
Ref: Proceedings No.DEE/TNPCB/CHS/F.2353/RL/A/2024 dated 25/09/2024

We are in receipt of your show cause notice dated 25-09-2024 received from the District Environmental Engineer, Chennai South-Velacherry regarding the dumping of Bio Medical Waste along with general solid waste on the radial road near Pallavaram lake. Sir, we completely deny your allegation that Bio Medical Waste from Health Care facility of M/s. MIOT HOSPITALS PRIVATE LIMITED was dumped at Public place.

We would like to bring to inform you that on 24-09-2024 we received a phone call from the Tambaram Corporation Sanitary Officer Mr. Marimuthu Ph.No.8608398902 around 07.45 am informing that hospital wastes are dumped near pallavaram lake. Immediately we rushed to the spot by 08.45 am and observed that there were only General Waste Covers in Green Color which includes wet & half decomposed general waste of multiple hospitals, clinics, nursing home and small consulting chambers of doctors were there along with soil. There were only 2 plain letter heads of MIOT Hospitals, patient scrapped OPD doctor notes, welcome kit paper bag were found and few other paper present. There was No BIO MEDICAL WASTE or Bio Medical Waste Cover of MIOT HOSPITALS PRESENT.

We have enclosed the Photo Exhibit 1 - Waste dump only with General waste.

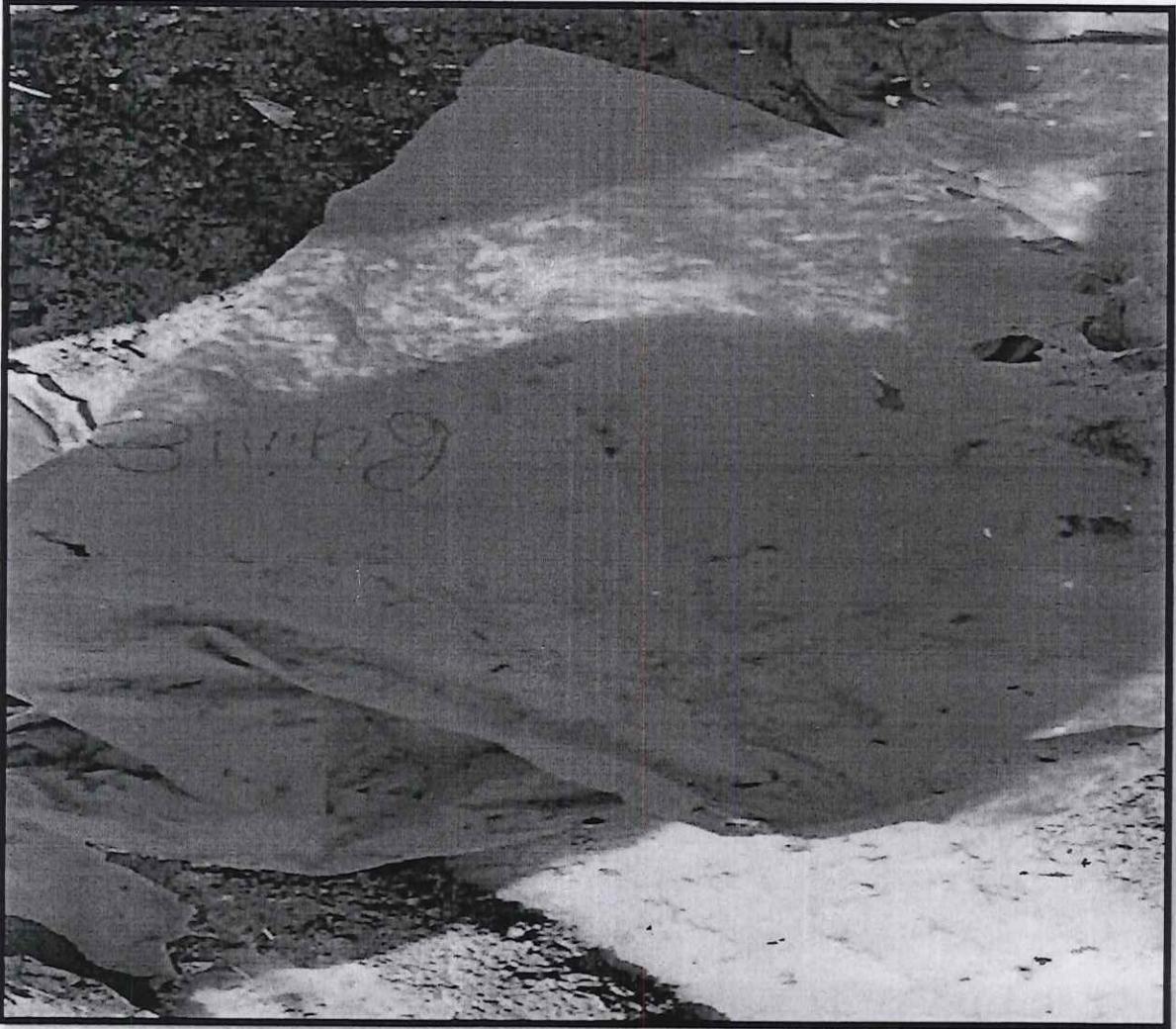




On examination we found the General wastes which are dumped are wet and papers have half decomposed. We were able to find only two green color general waste cover of our hospital as we have a practice of marking the cover location. Later on exploring we found the papers inside the general waste covers are disposed to our General waste vendor M/s. Ashok Paper Mart 1 year ago during December 2023, which can be seen from the dates of scrapped OPD Doctor Notes.

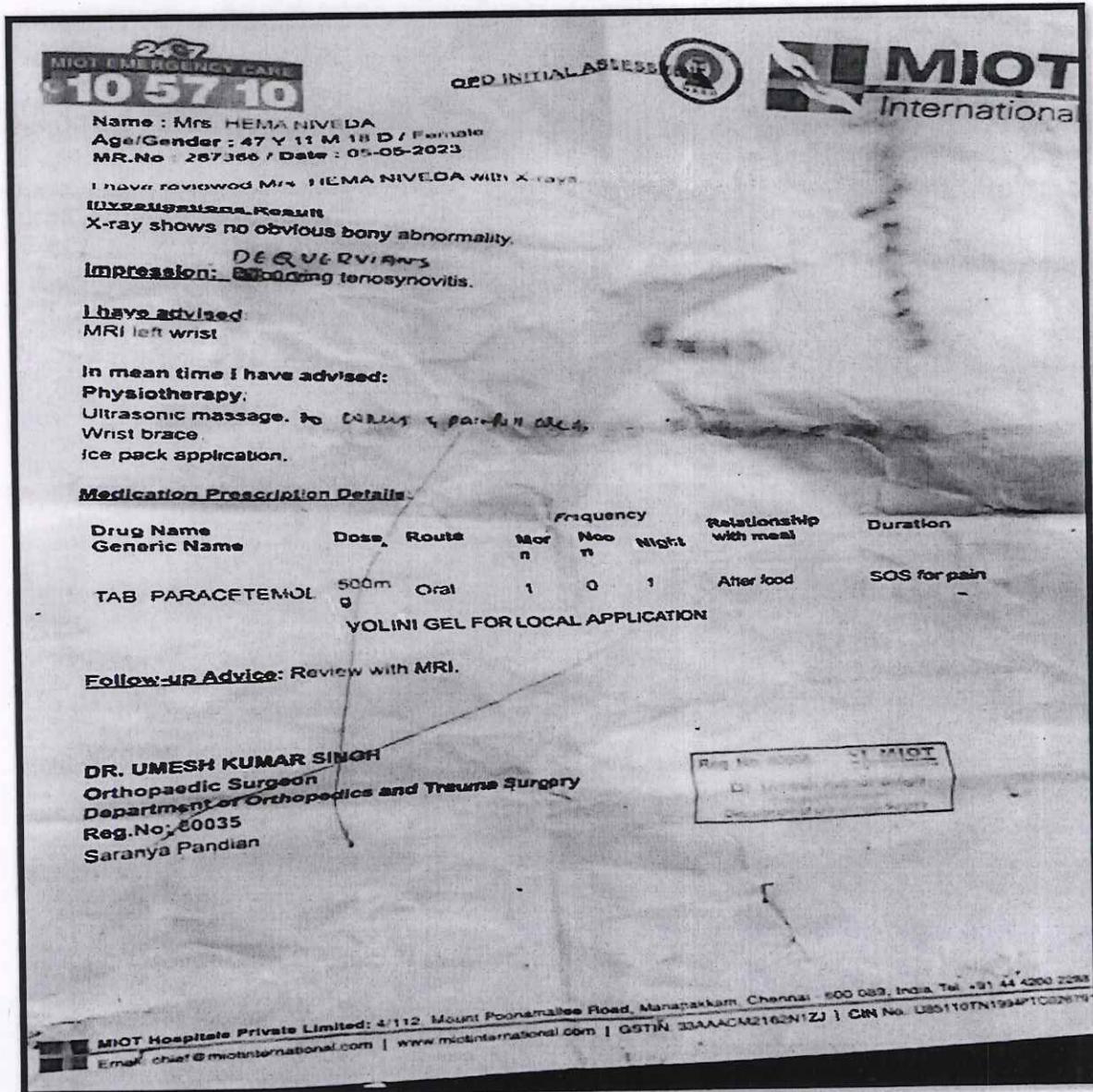
23

Photo Exhibit 2 - Photo of Marked General Waste Cover (MIOT)



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Photo Exhibit 2.1 - Photo of Doctor OPD notes with date.



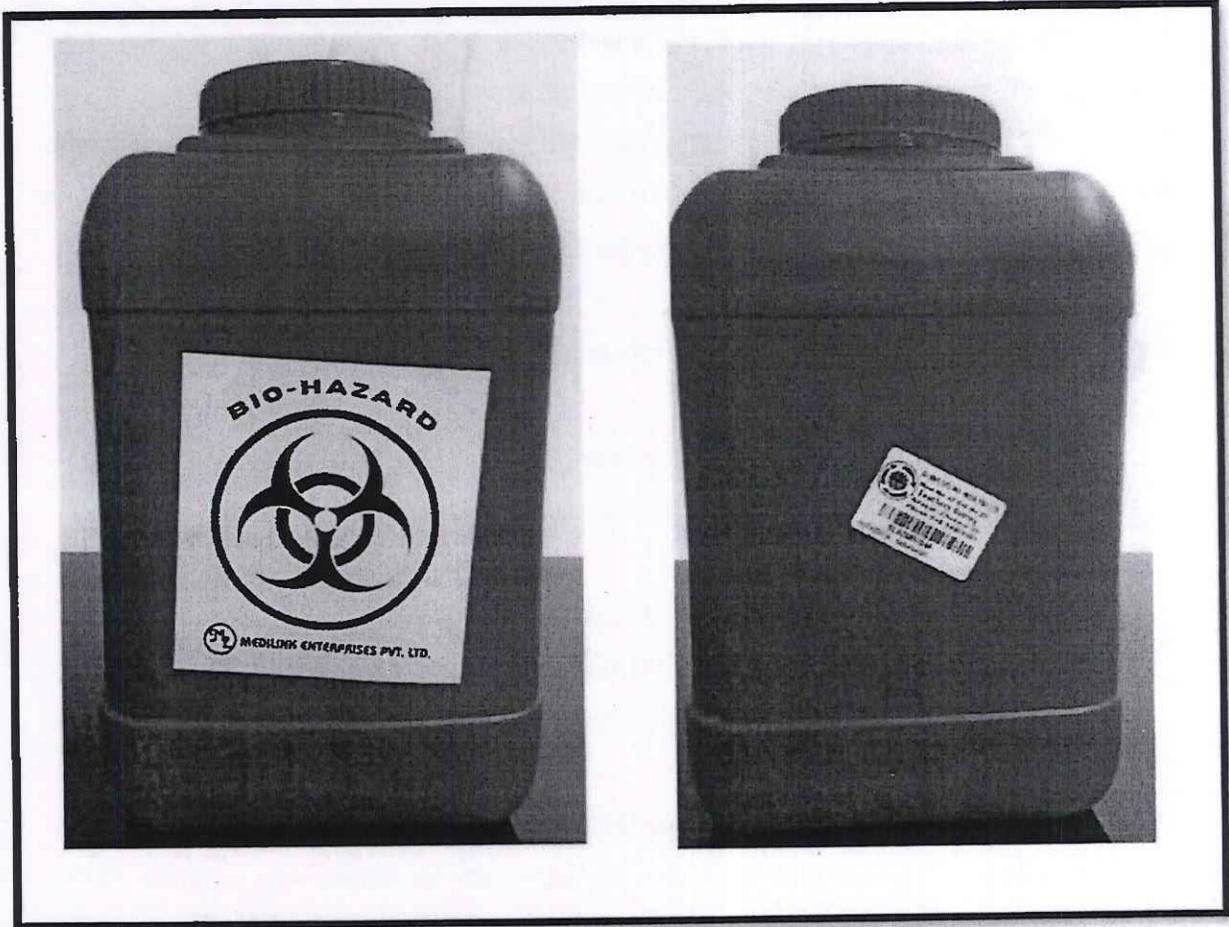
Further we found that there were only 3 yellow Bar coded cover and blue bio medical bar code cover of another Hospital present inside the lake area with M/s.G.J Multiclave Bar code sticker and on inspection there were no Bio Medical Waste inside. We would like to inform you that we are not using blue color bar coded cover at our Hospital from 2022 onwards instead we are using blue color plastic containers with barcode distributed by M/s.G.J Multiclave photo enclosed.

Photo Exhibit 3 – General Waste dump along with Bio Medical Waste Cover



Photo Exhibit 3.1 – General Waste dump along with Bio Medical Waste Cover with Barcode



Photo Exhibit 4 Blue Container used instead of Blue Cover at MIOT Hospitals

We were shock and surprised by hearing the allegation made on us by the Tambaram corporation that Bio Medical Waste are dumped in the open area of Pallavaram. MIOT International is a quaternary care hospital providing health care services for more than two decades. MIOT is a world renowned hospital founded by its Chief & Mentor Prof. Dr. P.V.A Mohandas in 1999 with the guiding principle of "putting the patients first". The Hospital started as a 70 bed Hospital and have grown into Multi-specialty Medical Centre offering quaternary care across 64 specialties and "Pioneered in Trauma Care Management" with dedicated Healthcare professionals. MIOT attracts International patients across 129 countries globally its team of experienced doctors, Medical staff and Healthcare professionals are ably led by our Managing Director Dr Prithvi Mohandas, whose unparalleled patient-centric approach has made us to deliver World Class Healthcare here at Chennai. We have been serving various State and Central Government institutions for more than two decades now. At MIOT we practice the Best Bio Medical Waste Handling procedures than any other Health care providers.

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We would like to inform you that on further enquiry it is found that the General Waste vendor Mr. Ashok Kumar, residing at No 10/8, Valluvar street, Jones Road, Saidapet Chennai-600015, has vacated his rented dump yard without clearing the waste dumped for years together and the present owner of the premise has cleared the General Waste with unauthorized vendor which has been resulted in the dumping of Waste in the Public place and the same incident was informed to the District Environmental Engineer of Tamil Nadu Pollution Control Board and Assistant Engineer over mobile phone. We have also informed that the General Waste vendor Mr. Ashok Kumar was stopped by our Hospital due to Unprofessional Conduct in handling waste during the period of December 2023.

We would like to explain on the photographs enclosed in Show Cause notice as follows:

- 1st Photo - Bio Medical Waste Mixed with General Waste and dumped near Pallavaram lake
Explanation: We have enclosed the color photo of same showing only bags only.

- 2nd Photo. Color Coded bag of M/s MIOT Hospitals
Explanation: There is no MIOT HOSPITALS Bio Medical Waste bag present. BMW bags are with barcode consisting with Name of the Hospital.

- 3 & 4th Photo Letter head of the Unit M/s MIOT Hospital found in the area
Explanation: Disposed letter head and other paper with our hospital logo maximum 10 nos. which are Environmental friendly.

- 5th Photo Bio Medical Waste segregated from the site and receipt issued by CBMWTF
Explanation: We are not aware of such bill being generated and there is no bio medical waste of MIOT Hospital present.

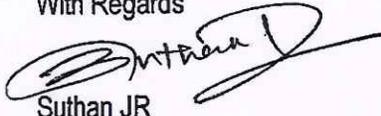
- 6th Photo Bio Medical waste storage area at the unit premises.
Explanation: Our Bio Medical Waste site was inspected by TNPCB AE on 24th September 01.25 pm and during her visit M/s.G.J Multiclave our CBMWTF was weighing and loading the Bio Medical Waste inside the transport vehicle and she took photo of BMW bag pile photo and now we have received the same on the notice. Kindly clarify the presence of this photo in the notice and so that we can submit our explanation.

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Based on the above displayed pictures it is clear that there were no Bio Medical Waste dumped or belong to our Hospital it is only old and half decomposed General Waste of multiple Hospitals which was stored by M/s. Ashok Paper Mart during the period 2022-2023 and now disposed . As our letter heads are present, we have been shown responsible. It is a clear and false allegation made against us without proper investigation on the contents of the Green cover and with the presence of few countable Bio Medical Waste cover the Tambaram Corporation unknowingly stated that as Bio Medical Waste instead of General Waste. Asper the Show Cause Notice dated on 25.09.2024 with vide no. DEE/TNPCB/CHS/F.2353/RLW/2024, we have made clear explanation regarding the allegations which were made against us. We request you to kindly acknowledge the receipt of our explanation and if any further explanations required we can visit and provide our explanation in person.

Thank you

With Regards



Suthan JR
General Manager
Liaison & Public Relations
Mobile No.: 98416 15433





GEM HOSPITAL

Institute of Gastroenterology & Laparoscopy

228/2A2, M.G.R Road, Perungudi, Chennai - 600 096 | chennai@geminstitute.in



www.gemhospitals.com



26.09.2024

From

Dr.S. Asokan

Director/ CEO,

GEM Hospital Chennai

To

The District Environmental Engineer

Chennai South @ Velachery,

Jaganathapuram Chennai 600042

Dear Sir,

Sub: GEM Hospital, Perungudi – Reply submitted regarding the proceedings of the District Environment Engineer, Chennai South.

Ref: Proceedings No DEE/TNPCB/CHS/F 2022/ RL/W/2024 Dated 25/09/2024

At the outset we are sorry that bags carrying our hospital's name also have been found amidst the solved wastes that have been dumped in public places.

The GEM hospitals are a group of well-known institutions where we believe in operating within the boundaries of law. This one has happened in spite of our careful ways of functioning. We assure that we shall be more careful in future.

We also here by submit the following facts for your kind attention:-

1. We have been in contract with M/S G.J. Multiclave for the disposal of the biomedical waste since 2019 and they have been regularly serving us which is evidenced by enclosed agreement copy, quantum of biomedical waste regularly lifted and the compensation paid so it is unlikely that one biomedical wastes were in the bags that have been dumped.
2. Regarding the disposal of general waste, we had engaged one M/S Ashok waste Paper Mart from 2019 and they have been regularly paid Rs. 24,500 per month which is evidenced by the proof of payment.

◆ Coloproctology ◆ Hepato Pancreato Biliary Surgery ◆ Endogynecology ◆ Preventive Gastro Care ◆ Digestive Cancer
◆ Hernia Surgery ◆ Scarless Surgery ◆ Advanced Endoscopy ◆ Obesity & Diabetes ◆ Liver Clinic ◆ Urocare

We have found out certain irregularities in their services recently and terminated the contract with them in June 2024 and entered in to contract with M/S Srinivas Waste Management Solutions Pvt.Ltd from 01.07.2024 and as a proof we have attached a copy of the agreement.

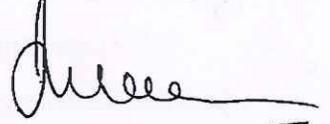
3. We fear that the ' dumping act ' might have been done by M/S Ashok Waste Paper Mart because, one another hospital whose wastes have been allegedly found along with ours also had been served by the same contractor. So we have already lodged a complaint with the Taramani Police Station and copy of which we have enclosed for your kind perusal.

4. In the light of aforementioned details, we request that we may be pardoned for this act of dumping the general wastes in public places which had happened beyond our control.

Thanking you,

Regards,

Yours Sincerely,



Dr. S. ASOKAN, M.S.,
Director-CEO
GEM Hospital & Research Centre Pvt. Ltd.
S. No: 227/2C2, MGR Main Road,
Perungudi, Chennai-600 096.

ICICI Bank

A/C PAYEE ONLY

Drawee Branch

VALID FOR THREE MONTHS ONLY

(01) CHENNAI - CENOTAPH ROAD

DD No. 505939

DATE 27 01 2025
D D / M M / Y Y Y Y

ON DEMAND PAY TAMILNADU POLLUTION CONTROL BOARD OR ORDER
ENVIRONMENT COMPENSATION FUND ACCOUNT*****

RUPEES SEVENTY SEVEN LAKH SIXTY TWO THOUSAND EIGHT HUNDRED

THIRTEEN Only

₹ *****27,62,813.00

FOR VALUE RECEIVED

Purchaser Name: MIOT HOSPITALS PVE LTD
0C/2/7 Not Above 27,62,813.00

3221DDCENPAY
ICICI BANK LIMITED

Authorized Signatory

Authorized Signatory
Please sign above

⑈ 505939 ⑈ 000229000⑈ 003221 ⑈ 16



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TAMIL NADU POLLUTION CONTROL BOARD



U.O.Note to Financial Advisor

- Sub:** TNPCB – Health Care Facilities - Bio-Medical Waste Management –M/s. MIOT Hospitals Private Limited, S.F.No.80/1A2, 80/2 of Ramapuram Village and 3/1A, 3/1B, 3/1C & 2/2 of Manappakkam Village, Alandur Taluk, Chennai district - Remittance of Environmental Compensation amount of Rs. 27,62,813 (Rupees Twenty Seven Lakh Sixty Two Thousand Eight Hundred Thirteen only) through D.D in favour of "TNPCB – ENVIRONMENTAL COMPENSATION FUND" payable at Chennai- Original DD enclosed – Reg.
- Ref:** Letter dated 29.01.2025 along with DD No. 505939 dated 27.01.2025 received from PSS legal (representing M/s. MIOT hospitals) (Demand Draft enclosed)

With reference to the above, a letter along with Demand Draft DD No. 505939 dated 27.01.2025 for Rs. 27,62,813 /- (Rupees Twenty Seven Lakh Sixty Two Thousand Eight Hundred Thirteen only) in favour of "TNPCB – ENVIRONMENTAL COMPENSATION FUND" payable at Chennai is furnished by the M/s. PSS Legai, a representative of the unit M/s. MIOT Hospitals Private Limited, S.F.No.80/1A2, 80/2 of Ramapuram Village and 3/1A, 3/1B, 3/1C & 2/2 of Manappakkam Village, Alandur Taluk, Chennai district and the same is enclosed herewith for necessary action and for acknowledging the same please.

Encl: As above

[Signature]
Joint Chief Environmental Engineer-V
N-87
31/25

U.O.Note No: T3/ TNPCB/F.022499/BMW/2024 Dated: 30.01.2025

To
The Financial Advisor,
Tamil Nadu Pollution Control Board,
Corporate Office,
Chennai – 600 032

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

Appeal No. 1 of 2025

MIOT Hospitals Private Limited,
Represented by its Authorised Signatory,
No.4/112, Mount Poonmallee Road,
Manapakkam, Chennai – 600 089.

...Appellant

-Vs-

Tamil Nadu Pollution Control Board,
Represented by its Chairman,
No.76, Mount Salai, Guindy,
Chennai – 600 032.

...Respondent

**REPORT FILED ON BEHALF OF
THE FIRST RESPONDENT - TAMIL
NADU POLLUTION CONTROL
BOARD.**

**Advocate for Respondent: TNPCB
Thiru.Sai Sathya Jith,
Advocate, Chennai.**

Date:21.04.2025.

Date of hearing on: 21.06.2025

